

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

144(ND)2012

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.05.2019**

**NAME OF THE COMPANY: M/s. Pitambara Books Pvt. Ltd. V/s. M/s.
Fortune Developers International Pvt. Ltd &Ors.**

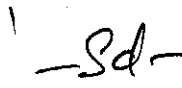
SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Arun Saxena and Ms. Nalini, Advocates for the Petitioner
Ms. Sonali Joon, Mr. R. D. Jatain and Mr. Rajat Sabu,
Advocates for the Respondent

ORDER

No reply has been filed by the Respondent. Renotify this case for further consideration on 9th July, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)